

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 113/CH/HRY/2017  
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

NAME OF THE COMPANY: Comviva Technologies Ltd.


SECTION OF THE COMPANIES ACT: 131(1) (b)

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
	HARISH KUNWARA PCS		Company/ App.	

**ORDER**

Let the matter be placed before the Special Bench comprising of the President and Hon'ble Mr. R. Varadharajan, Member (Judicial) because Hon'ble Ms. Deepa Krishan, Member (Technical) has recused.

List before the special Bench on 29<sup>th</sup> May, 2017.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)